

**GOVERNMENT OF INDIA  
MINISTRY OF CULTURE  
LOK SABHA  
UNSTARRED QUESTION NO. 1662  
ANSWERED ON 13.02.2023**

**ANNOUNCING RAM SETU AS NATIONAL HERITAGE**

1662. SHRI SANJAY SADASHIVRAO MANDLIK:  
SHRI BIDYUT BARAN MAHATO:  
SHRI DHAIRYASHEEL SAMBHAJIRAO MANE:  
SHRI SUDHEER GUPTA:  
SHRI SHRIRANG APPA BARNE:  
SHRI PRATAPRAO JADHAV:

Will the Minister of Culture be pleased to state:

- (a) whether the proposal for announcing Ram Setu as a national heritage is pending with the Government;
- (b) if so, the details thereof and the reasons for the delay;
- (c) the time by which the announcement of Ram Setu as a national heritage is likely to be made;
- (d) whether the NASA has also proved the existence of Ram Setu and if so, the details thereof;
- (e) the number of heritage sites freed from encroachments during each of the last three years; and
- (f) the steps taken/being taken by the Government for removal of encroachments?

**ANSWER**

THE MINISTER OF CULTURE, TOURISM AND  
DEVELOPMENT OF NORTH EASTERN REGION  
(SHRI G. KISHAN REDDY)

- (a) The matter is pending with the Hon'ble Supreme Court of India and hence subjudice.  
to
- (d)
- (e) During the last three years, sixty three structures have been removed from Sun temple, Konark (Odisha) and Bibi ka Maqbara, Aurangabad (Maharashtra).
- (f) On report of encroachment at any monument/site, police complaints are filed. Show Cause Notice is issued to defaulter for removal of the said encroachment and if it is not removed, demolition order is issued for removal of the said encroachment.

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